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(ख) निर्माण-कार्य में आने वाली कठिनाइयों पर काबू पाने के लिए क्या कदम उठाये जा रहे हैं ; और

(ग) राजस्थान नहर को पूरे परिमाण में पानी देने के निर्धारित कार्यक्रम में कितनी देर होने की संभावना है?

†[CONSTRUCTION OF 'PONGDAM'

*860. SHRI SUNDAR SINGH BHANDARI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the reasons for the slow pace of progress of the construction of 'Pong-dam':

(b) the steps which are being taken to overcome the difficulties in the construction; and

(c) the delay which is likely to occur in the scheduled programme of supplying water to the Rajasthan canal to its full capacity?]

सिचाई तथा विद्युत मंत्री (डा० के० एल० राव): (क) और (ग) निर्माण की वर्तमान अनुसूची के अनुसार बांध को 1970-71 तक पूरा करने का लक्ष्य है। परन्तु धन की कमी के कारण इस लक्ष्य को पूरा करना संभव नहीं हो सकेगा। हो सकता है कि बांध को पूरा करने में और दो वर्ष लग जाये।

(ख) इस परियोजना के निमित्त और घन राशि उपलब्ध करने के लिये प्रयत्न किये जा रहे हैं ।

†[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (c) According to the present schedule of construction the target date for the completion of the dam is 1970-71. Due to paucity of funds, however, it will not be possible to stick to this target. The completion of the dam may take further 2 years.

(b) Efforts are being made to make available more funds for the Project.]

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ALLOTMENT OF ACCOMMODATION TO M. P. EMPLOYEES

861. SHRI S. D. UPADHYAYA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether any request has been received by the Government of India from the Government of Madhya Pradesh for allotment of Central Government accommodation to Class III employees of Madhya Pradesh Government stationed at Delhi; and

(b) if so, when the accommodation are likely to be allotted to them?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS. HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) The request received from the Madhya Pradesh Government has been considered and due to an acute shortage of general pool accommodation for eligible Central Government employees it has not been possible to spare general pool residential accommodation for allotment to the employees of Madhya Pradesh Government stationed at Delhi.

TRANSFER OF HEADWORKS IN PUNJAB

862. SHRI SURJIT SINGH ATWAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the Chief Minister of Punjab approached him recently for the transfer of certain headworks in Punjab to the State Government; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Under the Punjab Reorganisation Act, the control of Ferozepur, Harike and Rupar Headworks was to be taken over by the Bhakra Management Board. The Chief Minister, Punjab has however approached the Central Government not to take over these Headworks. The matter is receiving attention.

(b) The matter is receiving attention.

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^{†[]} English translation.